

**IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP (LLP) No.3/Chd/Hry/2018

In the matter of:-

LETSGOMO LABS LLP

...Petitioner

Present: Ms. Ritu R. Nichani with Mr. Rohan Mittal, Advocates, for the
Petitioner

The learned counsels for the petitioner seeks some more time to
comply with the order dated 27.08.2018.

List the matter on 16.10.2018 and the compliance be made at least
three days before the date fixed.

Sd/-
(Justice R.P. Nagrath)
Member (Judicial)

Sd/-
(Pradeep R.Sethi)
Member (Technical)

September 14, 2018
Mohit Kumar